


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 316/9/HDB/2018
NAME OF THE COMPANY	Suvarna Rotoprint Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Packing Industries
NAME OF THE RESPONDENT(S)	Suvarna Rotoprint Tech Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	rajeevratnaadvocate@gmail.com 9533631522.	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel Mr.S.Rajeev Ratna present for Petitioner.

None appeared for Respondent.

Petitioner filed proof of service of notice on Respondent.

Registry is directed to issue notice of the date of hearing on Respondent.

List the matter on 03.09.2018.

  
MEMBER JUDICIAL